

PAPERS LAID ON THE TABLE**PAMPHLET ENTITLED "POLITICAL
RENAISSANCE IN AFRICA"**

THE DEPUTY MINISTER OF EX
TERNAL AFFAIRS
(SHRIMAT

LAKSHMI MENON) : Sir, I beg to lay on the Table a copy of the pamphlet "Political Renaissance in Africa". [Placed in Library. See No. LT—2320/60].

I may add that the map has been prepared in a hurry and all details are left out. But it fulfils its purpose, namely, the extent of territories which have become independent in recent times.

**FINANCE ACCOUNTS (1955—1959)
OF THE CENTRAL GOVERNMENT AND
AUDIT REPORT THEREON**

THE MINISTER OF REVENUE AND CIVIL EXPENDITURE (DR. B. GOPALA REDDI): Sir, I beg to lay on the Table, under clause (1) of article 151 of the Constitution, a copy each of the Finance Accounts of the Central Government for the years 1955-56 to 1958-59 (in four Parts) and the Audit Report, 1960. [Placed in Library. See No. LT-2322/60].

**NOTIFICATIONS UNDER THE
INDUSTRIES (DEVELOPMENT AND
REGULATION) ACT, 1951**

THE MINISTER OF COMMERCE (SHRI N. KANUNGO) : Sir, I beg to lay on the Table, a copy of the Ministry of Commerce and Industry Notification S.O. No. 1791, dated the 18th July, 1960, issued under section 15 of the Industries (Development and Regulation) Act, 1951.

Sir, I also lay on the Table, a copy of the Ministry of Commerce and Industry Notification S.O. No. 1886, dated the 28th July, 1960, issued under section 18A of the Industries (Development and Regulation) Act, 1951.

[Placed in Library. See No. LT-2326/60]

**CONCLUSIONS OF THE SECOND
MEETING OF THE NINTH SESSION
(1960) OF THE INDUSTRIAL
COMMITTEE ON PLANTATIONS**

THE DEPUTY MINISTER OF LABOUR (SHRI ABID ALI): Sir, I beg to lay on the Table a statement of the conclusions of the second meeting of the Ninth Session of the Industrial Committee on Plantations held in New Delhi in April, 1960. [Placed in Library. See No. LT-2317/60].

**STATEMENT RE THE AFFAIRS OF
THE LAKSHMI BANK, AKOLA**

DR. B. GOPALA REDDI: Sir, I beg to lay on the Table a statement regarding the affairs of the Lakshmi Bank, Akola. [Placed in Library. See No. LT-2330/60].

**STATISTICAL INFORMATION
RE THE WORKING OF THE
PREVENTIVE DETENTION ACT,
1950**

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI B. N. DATAR) : Sir, I beg to lay on the Table a statement showing the statistical information regarding the working of the Preventive Detention Act, 1950, during the period 31st December, 1958 to 31st December, 1959. [Placed in Library. See No. LT-2321/60].

MESSAGE FROM THE LOK SABHA**THE EVACUEE INTEREST
(SEPARATION) AMENDMENT BILL,
1960**

SECRETARY: Sir, I have to report to the House the following message received from the Lok Sabha, signed by the Secretary of the Lok Sabha: —

"In accordance with the provisions of Rule 120 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to inform you that Lok Sabha, at its sitting held on the 26th August, 1960, agreed without any amend-